

Government of India

Ministry of Coal

Lok Sabha

Unstarred Question No. 3016

To be answered on 04.08.2016

Allotment of Coal Blocks

3016. PROF. CHINTAMANIMALVIYA:

Will the Minister of COAL be pleased to state:

- (a) whether the States experience a lot of difficulties in obtaining a No Objection Certificate from the Union Government after the allotment of coal blocks;
- (b) if so, the details thereof;
- (c) whether the Government has prepared any action plan to streamline the procedure; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)**

(a):No, Madam. There is no provision of obtaining a No Objection Certificate from the Union Government after the allotment of coal blocks.

(b) to (d): Does not arise in view of reply to part (a).
